



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Saturday,31st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/43/2023	MD. INAMUL HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
2	WITH WP(C)/445/2023	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
3	WITH WP(C)/3894/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W
4	WITH WP(C)/4403/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
5	WA/195/2024	ADIT BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M DUTTA MR K M BORA	SC, INDUSTRIES AND COMMERCE
6	WITH WA/180/2024	BALLAV JYOTI BORI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA MISS. J GOGOI	MR. M DUTTA(R-4) MR K M BORA(R-4) SC, INDUSTRIES AND COMMERCE
7	WA/204/2024	THE STATE BANK OF INDIA AND 3 ORS Versus PARESH CHANDRA DEKA AND 8 ORS	MR K DAS	GA, ASSAM DY.S.G.I.
8	I.A.(Civil)/1751/2024 in WA/5112/2024	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	DY.S.G.I.

WITH
[WA/5112/2024](#)
(Filing Number)

M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR
MS. PADMINI BARUA

Versus

THE UNION OF INDIA AND 6 ORS H

- FOR FRESH ADMISSION WITH STAY/BAIL -

9 [WA/232/2024](#)

TRIDIP SARMAH

Versus

THE STATE OF ASSAM AND 4 ORS

MR. T DEURI

MR D S DEKA

MS. L WANGSA

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

10 [WA/268/2018](#)

NIKANON NAIDING

Versus

MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS

MR. N DHAR

MR. T U LASKAR

MS. S DASGUPTA

MS. U BARUAH

MR S A BARBHUIYA

MR. SURAJIT DAS(R-3)

MR. P P DAS(R-3)

MR. T SK

11 [WA/113/2024](#)

NAYANJYOTI SELF HELP GROUP

Versus

THE STATE OF ASSAM AND 5 ORS

MR. M K CHOUDHURY

MR S KHOUND

MR D J MEDHI

GA, ASSAM

MS. T SOM (r-6)

MR H DAS (r-6)

MR. P TELI (r-6)

SC, FISHERY

WITH

[I.A.\(Civil\)/1062/2024](#)
in WA/113/2024

NAYANJYOTI SELF HELP GROUP

Versus

THE STATE OF ASSAM AND 5 ORS

MR. M K CHOUDHURY

MR S KHOUND

MR D J MEDHI

GA, ASSAM

SC, FISHERY

WITH

[I.A.\(Civil\)/1891/2024](#)
in WA/113/2024

NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR

Versus

THE STATE OF ASSAM AND 5 ORS

MS. T SOM

MS. T SOM

MR H DAS

MR. P TELI

GA, ASSAM

SC, FISHERY

12 [WA/120/2024](#)

KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD

Versus

THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY

MR. R M DEKA

MR. D J DAS

N GAUTAM

MS SABINA AHMED

MR. M K CHOUDHURY (r-5)

GA, ASSAM

MS. T SOM (R-2)

MR S KHOUND (r-5)

MR H DAS (R-2)

MR D J MEDHI (r-5)

MR. P TELI (R-2)

SC, FISHERY

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

13 [WA/38/2024](#)

SUMIT DAS

Versus

THE STATE OF ASSAM AND ORS

MR. A K BHATTACHARYYA

MR. D K DAS

GA, ASSAM

SC. IRRIGATION

14 [WA/39/2024](#)

PULENDRA NATH PATHAK

Versus

THE STATE OF ASSAM AND ORS.

MR. A K BHATTACHARYYA

MR. D K DAS

GA, ASSAM

SC. IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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7)	MR. O P BHATI	23-08-2024	To	31-08-2024
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12)	MR. S B PRASAD	29-08-2024	To	05-09-2024

13)	MR. R ALI	01-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
15)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3904/2023	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
2	WP(C)/5519/2023	RAMESH CHAUHAN Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU SC, K A A C
3	Cont.Cas(C)/460/2024	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	
4	WP(C)/3782/2024	DR. PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. F KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	SC, HIGHER EDU SC, FINANCE DEPTT.
5	WP(C)/4363/2024	AKLIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR J. B. CHOUDHURY	SC, ELEM. EDU SC, AG SC, FINANCE
6	WP(C)/4368/2024	REEMA BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, SEC. EDU. SC, FINANCE
7	WP(C)/4376/2024	KAPIL HUSAIN BARBHUIYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, SEC. EDU.
8	WP(C)/4378/2024	PIJUS KANTI DE Versus THE SECRETARY AND 11 ORS	MR D SENAPATI MS. S KATAKEY	DY.S.G.I.
9	WP(C)/4381/2024	RAJASHREE DAS AND ANR Versus THE DIRECTOR OF ELEMENTARY EDUCATION AND 2 ORS.	MR. S NEOG MS. S G BARUAH MS S PARBIN	SC, ELEM. EDU

- 10 [WP\(C\)/4400/2024](#) SIRESH CHANDRA GHOSH AND 4 ORS MR. S K DAS GA, ASSAM
Versus MR D BARMAN SC, SEC. EDU.
THE STATE OF ASSAM AND 3 ORS MR A I TALUKDAR SC, FINANCE
- 11 [WP\(C\)/4405/2024](#) SABINA AKTAR BARBHUIYA MR. H A LASKAR SC, ELEM. EDU
Versus A. H. AHMED GA, ASSAM
THE STATE OF ASSAM AND 3 ORS

ORDER (IMPLEADMENT OF PARTY)

- 12 [I.A.\(Civil\)/2284/2024](#) BAHARUL ISLAM MR. A M BARBHUIYA GA, ASSAM
in Cont.Cas(C)/130/2024 **Versus** MS S R MAZARBHUIYA
BIKASH DAS
- WITH**
[Cont.Cas\(C\)/130/2024](#) BAHARUL ISLAM MR. A M BARBHUIYA
Versus MS S R MAZARBHUIYA
BHABESH DEKA MS A BEGUM
S. M. ZINNA

ORDERS

- 13 [Cont.Cas\(C\)/586/2020](#) PRADIP KR. KALITA MRS. K DEVI MR. D SAIKIA (R-2,3)
Versus MS R P BARUAH MR S M T CHISTIE (R-2,3)
PREETAM SAIKIA AND 5 ORS MS S A KHALIFA MS. P CHAKRABORTY
MS N M SARMA
- 14 [WP\(C\)/2788/2024](#) SUNIL KAKATI MR. A DEKA GA, ASSAM
FIXED **Versus** MR. R BORUAH SC, SEC. EDU.
THE STATE OF ASSAM AND 6 ORS MR N SARMA

HEARING

- 15 [Crl.Rev.P./138/2021](#) SAHARUDDIN ALI MR. R M CHOUDHURY MR. B K BHAGAWATI
PART-HEARD, LCR 6 FILES, B/O **Versus** MR M RAHMAN MR. M HUSSAIN (R-2,3)
THE STATE OF ASSAM AND ANR. MR. J KALITA S W HUSSAIN (R-2,3)
MR D KALITA PP, ASSAM
- WITH**
[I.A.\(Crl.\)/507/2024](#) SAHARUDDIN ALI, MR. R M CHOUDHURY PP, ASSAM
in Crl.Rev.P./138/2021 **Versus**
THE STATE OF ASSAM AND ANR.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4384/2024	ANJALI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
ADMISSION				
2	WP(C)/4818/2023	SWGWMDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. D F A AHMED	MR. B CHAKRABORTY (r-6) MR. B CHOUDHURY (R-1 TO R-5) MRS P HAZARIKA (r-6) SC, BTC
3	WP(C)/5465/2023	M/S MAA MANOSHA TRADE COM. Versus THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, ELEM. EDU MR. T J MAHANTA (R-3) MR M CHOUDHURY MR. S ISLAM (r-5) MR A HAWARI (R-3) MR A HAWARI (R-3) SC, ASTBP
	WITH I.A.(Civil)/3753/2023 in WP(C)/5465/2023	M/S. R.J. ENTERPRISE Versus M/S MAA MANOSHA TRADE COM. AND 3 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	MR. A DHAR
4	WP(C)/228/2024	MOHAN PATGIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR H P NEPAL MS. K DEY	GA, ASSAM MR. D SAIKIA (R-7) MR R S CHAUHAN (R-7) MS. M D BORAH MS U DAS SC, FISHERY MR. S BORTHAKUR SC, M A C SC, REVENUE

5	WITH WP(C)/295/2024	BASANTA PATGIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR H P NEPAL MS. K DEY	GA, ASSAM MR. D SAIKIA (R-7) MR R S CHAUHAN (R-7) MR. S BORTHAKUR SC MISING AUTONOMOUS COUNCIL SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FISHERY
6	WP(C)/2057/2024 FIXED	M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
ORDERS				
7	WP(C)/3320/2020	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM MR J PAYENG (Resp. No. 5) SC. FOR MISSING AUTONOMOUS COUNCIL
8	WITH WP(C)/3429/2020	M/S DEHING PART-I FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	GA, ASSAM
9	Cont.Cas(C)/782/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
10	WITH Cont.Cas(C)/780/2023	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
11	WITH Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
12	Review.Pet./154/2024 IN WP(C) 4606/2022 (D/O)	RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	GA, ASSAM
13	WP(C)/1335/2024	RANJIT PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, FISHERY SC, M A C
14	I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
	WITH WP(C)/3345/2024	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/648/2015	LOHIT NARZARI Versus SMTI. BANASHREE NATH	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS	
2	Cont.Cas(C)/301/2019	DEBENDRAN CHANDRA MANDAL Versus ANJAN KUMAR SARMA AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	MR. P MAJUMDAR
3	Cont.Cas(C)/448/2019	MUKUL KATHAR Versus MAJNUR HUSSAIN AND ORS.	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM MR B M DEKA	MR. A K THAKUR
4	Cont.Cas(C)/126/2020	DILWAR HUSSAIN TALUKDAR Versus THE ASSAM STATE TRANSPORT CORPORATION AND ANR.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	
5	Cont.Cas(C)/198/2020	MONMOHAN GOWALA Versus SAMIR SINHA AND ORS.	MR. A B T HAQUE	
6	Cont.Cas(C)/262/2020	SURESH CHANDRA PATOWARI Versus ANAND PRAKASH TIWARI	MR. M MAHANTA	
7	Cont.Cas(C)/48/2023	RUHUL AMIN KHAN AND 7 ORS Versus DIGANTA BARAH AND 2 ORS	MR. S DUTTA MRS. K BARPUZARI MR. C DAS	MR. D SAIKIA (R-2, R3) MR. B GOGOI (R-2, R3) MR P NAYAK (R-2, R3) MR. A PHUKAN MR. A PHUKAN MR A CHALIHA (R3)
8	Cont.Cas(C)/200/2023	SAMSUL AHMED Versus BORSING RONGPI AND 2 ORS	MR N AHMED MR R A AHMED	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN(R-1,2,3) P. NAIDING(R-1,2,3)
9	Cont.Cas(C)/207/2023	MUSTAFIZUR RAHMAN Versus BORSING RONGPI AND 2 ORS	MR. S S S RAHMAN MS B BAISHYA MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN (R-1,2,3) P. NAIDING(R-1,2,3)

10	Cont.Cas(C)/365/2023	UPEN BRAHMA Versus K M GOPAL SANA RAJKUMAR AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	MR. N UPADHAYAY
11	Cont.Cas(C)/433/2023	SRI BABUL DAS Versus PAWAN KUMAR BORTHAKUR AND ANR	MR. K M MAHANTA MR S GAUTAM M R Sharma	MS. D S NEOG (r-2) MS. M DEVI MR. A DEY MR. A DAS
12	Cont.Cas(C)/476/2023	MD. ALTAB UDDIN Versus DR. SUMAN BHOWMIK AND 5 ORS	MR. A K DUTTA	MR. B GOGOI(R-1,6) MR. D UPAMANYA(R-1,6) MR A CHALIHA(R-1,6) MR M BHUYAN(R-1,6)
WITH				
13	Cont.Cas(C)/243/2019	ALTAB UDDIN Versus RATHINDRA BHUYAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. D NATH MR. D UPAMANYA SR. GA, ASSAM
14	Cont.Cas(C)/494/2023	NIRMAL ROY CHOUDHURY Versus DIBYAJYOTI DUARAH AND ANR	MR S SARMA PARTHA R CHOUDHURY	
15	Cont.Cas(C)/525/2023	OISHEE DHAR Versus MAZHARUL ISLAM AND ANR	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MS. A TALUKDAR (r-2) MR R M DAS (r-1) MR. C SHARMA (r-1) D JAIN (r-1)
16	Cont.Cas(C)/597/2023	DEBANON PHONGLO Versus THAI TSHO DAULAGUPU , ACS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	MS. R DEKA MR. C SHARMA
17	Cont.Cas(C)/636/2023	MONOWAR HOSSAIN Versus BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D NATH MS. N BARMAN
18	Cont.Cas(C)/753/2023	AKINUR ISLAM Versus JAY SHIVANI AND ANR	MR. M ISLAM MS A KHATUN	MS M BORA
19	Cont.Cas(C)/69/2024	SUSHIL KUMAR DUTTA Versus MUKESH CHANDRA SAHU AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. D NATH (R-1,2) MS R GOGOI (R-1,2)
20	Cont.Cas(C)/146/2024	SAMSER ALI AHMED Versus J.B. EKKA AND 6 ORS.	MR. M ISLAM MS A KHATUN	MR. K KONWAR MR. K KONWAR MR. B GOGOI (r-3) MR. A BHATTACHARJEE (R-6) MR B DEURI (r-5,7) MR P NAYAK (r-3) MS. D L DEKA (R-6) MR S DUTTA (r-1,4) MR S DUTTA (r-1,4) D J CHAKMA (R-6) MR A CHALIHA (r-3)
21	Cont.Cas(C)/210/2024	DHARMESWAR SEAL Versus RAVI KUMAR SINGH	MR. B K DAS H P NEOG	MR. R K D CHOUDHURY MS. L DEVI

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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9)	MR. D P BORAH	27-08-2024	To	31-08-2024

10)	MR. A MANNAF	27-08-2024	To	13-09-2024
11)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
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13)	MR. R ALI	01-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
15)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Saturday,31st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7061/2023	JAYANTA KUMAR BANIK Versus THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
2	WP(C)/2794/2024	RAJESH DAS Versus THE UNION OF INDIA AND 4 ORS	MR. N H LASKAR	MR. U K GOSWAMI DY.S.G.I.
3	WP(C)/3202/2024	ROSHNA SHAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/3347/2024	BIKASH KAIRI Versus THE UNION OF INDIA AND 10 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MRS S BARUAH(CGC) DY.S.G.I.
5	WP(C)/4382/2024	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM
6	WP(C)/4383/2024	JATINDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S UPADHAY M SHARMA	GA, ASSAM
7	WP(C)/4398/2024	RAHUL KUMAR DAS Versus THE UNION BANK OF INDIA AND 4 ORS	MR. A GANGULY MR T CHHETRI MR D BARMAN	
8	WP(C)/4406/2024	MANJIL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K SINGHA M DEVI	SC, P AND R.D.
9	WP(C)/4407/2024	MANTU BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, L G B R I M H SC, C.G.C.
10	WP(C)/4408/2024	NO. 15474209A SEP BHUPEN RAJBONGSHI Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
11	I.A.(Civil)/2557/2024 in WP(C)/4037/2024	DIPANJALI KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. C BHATTACHARYYA MR R DAS	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, HEALTH

WITH
[WP\(C\)/4037/2024](#)

DIPANJALI KALITA
Versus
THE STATE OF ASSAM AND 6 ORS

MR. C BHATTACHARYYA
MR R DAS

SC, AG (A AND E)
GA, ASSAM
SC, HEALTH
SC, FINANCE

ORDERS

12 [Cont.Cas\(C\)/790/2023](#)

FUZAIL AHMED CHOUDHURY
Versus
JAY SHIVANI, IAS

MS P AGARWAL
MR I HASIEB
MR. B J DAS

MR. K KONWAR
MR S DUTTA

WITH

13 [Cont.Cas\(C\)/791/2023](#)

FAKAR UDDIN MAZUMDER
Versus
JAY SHIVANI, IAS

MS P AGARWAL
MR I HASIEB
MR. B J DAS

MR. K KONWAR
MR S DUTTA

WITH

14 [Cont.Cas\(C\)/792/2023](#)

DEBASISH CHOUDHURY
Versus
JAY SHIVANI, IAS

MS P AGARWAL
MR I HASIEB
MR. B J DAS

MR. K KONWAR
MR S DUTTA

15 [I.A.\(Civil\)/1605/2024](#)
in [WP\(C\)/1596/2023](#)

AKASHDEEP CHETIA
Versus
THE SECRETARY TO THE GOVT. OF
ASSAM, PUBLIC WORKS DEPTT AND ANR

MR N ISLAM

GA, ASSAM
SC, PWD
SC, IRRIGATION

WITH

[WP\(C\)/1596/2023](#)

AKASHDEEP CHETIA
Versus
THE STATE OF ASSAM AND 4 ORS

MS. L WAJEEDA
MR. T K DEY

GA, ASSAM
SC, IRRIGATION

16 [I.A.\(Civil\)/1705/2024](#)
in [WP\(C\)/7300/2023](#)

BULU BEGUM,
Versus
THE STATE OF ASSAM AND 12 ORS E

MR. A CHETRY
MR. A CHETRY

GA, ASSAM
SC, AG
SC, FINANCE

WITH

[WP\(C\)/7300/2023](#)

BULU BEGUM
Versus
THE STATE OF ASSAM AND 12 ORS

MR. P D NAIR
MR. A CHETRY
MR G ALAM
MR. H ROHMAN
MS S GOYAL

GA, ASSAM
SC, AG
SC, FINANCE

17 [I.A.\(Civil\)/2502/2024](#)
in [WP\(C\)/1870/2023](#)

BADAL CH. BANIK
Versus
THE STATE OF ASSAM AND 25 ORS

MR H BARUAH
MR H BARUAH
MR P P PHUKAN

MS G BORA
GA, ASSAM

WITH

[WP\(C\)/1870/2023](#)

MANOJ DEVNATH AND 19 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MS. G BORAH
MS RIMA DAS

GA, ASSAM
MR H BARUAH
MR P P PHUKAN
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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15)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./125/2021 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 WITH I.A.(CrI.)/293/2021 in Crl.A./125/2021	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR	MRS. R S DEURI MR. N BORAH	PP, ASSAM
2	CRL.A(J)/82/2023 2 Y 11 M 15 D :WITH LCR - 4 (FOUR) FILES WITH I.A.(CrI.)/537/2023 in CRL.A(J)/82/2023	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR.	MRS. R S DEURI	PP, ASSAM
2	CRL.A(J)/82/2023 2 Y 11 M 15 D :WITH LCR - 4 (FOUR) FILES WITH I.A.(CrI.)/537/2023 in CRL.A(J)/82/2023	DILIP MANDAL @ DAS Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
3	CRL.A(J)/49/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	DILIP MANDAL @ DAS Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	
3	CRL.A(J)/49/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	RAJU URANG @ RAJU SUKURA Versus STATE OF ASSAM	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
4	CRL.A(J)/50/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	AMAR BORDOLOI Versus STATE OF ASSAM	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./1073/2024 B/O	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
2	Crl.Pet./1074/2024 B/O	COLONEL RANBIR ROY AND 4 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. R K D CHOUDHURY	PP, ASSAM SPL. PP, C.B.I.
3	AB/2283/2024	ARPANA SARMAH Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
4	AB/2284/2024	NIBIR KUMAR KHOUND Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
5	AB/2285/2024	KOFIL ALI @ KOFIL UDDIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MD. K ALI	PP, ASSAM
6	AB/2286/2024	OHIDUL SK Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
ADMISSION				
7	Crl.Rev.P./601/2022 WITH LCR 3 FILES(SCANNED COPY), FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	MR. D A KAIYUM (R-2) MR R ISLAM (R-2)
BAIL HEARING				
8	AB/1401/2024 FIXED	INTAZ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
9	AB/1846/2024 FIXED	ABDUL HANNAN MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

10	WITH AB/1845/2024	ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
11	AB/2003/2024 FIXED	DHIREN BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED	PP, ASSAM
12	AB/2117/2024 FIXED	TAYEB ALI AND ANR Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
ORDERS				
13	Crl.Pet./90/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	PALASH RANJAN BARUAH Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
14	I.A.(Crl.)/973/2023 WITH OFFICE NOTE, LCR 2 FILES, FIXED in Crl.A./284/2023 WITH Crl.A./284/2023	SAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
15	I.A.(Crl.)/177/2024 B/O in Crl.Rev.P./1255/2024 WITH Crl.Rev.P./1255/2024 (Filing Number)	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGOHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM
16	WITH Crl.Rev.P./1258/2024 (Filing Number) WITH I.A.(Crl.)/176/2024	MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR (H)	MR S PARASHAR	
		MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR (E)	MR S PARASHAR	
		MADHU RAM DEKA Versus THE STATE OF ASSAM AND ANR.	MS.TWINKLE SARMA MR S PARASHAR	MS D BORGOHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) MS M BORAH (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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14)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
15)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/3943/2022 PART-HEARD, FIXED	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
MOTION				
2	WP(C)/4399/2024	BILTU DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
3	WP(C)/4402/2024	MOUSHUMI BARUA ROY AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. P K ROY MR. S K CHAKRABORTY MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC, REVENUE
4	WP(C)/4404/2024	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 3 ORS	MR. W RAHMAN	SC, ASLSA GA, ASSAM
ADMISSION				
5	WP(C)/7786/2017 FIXED	BINITA BAZARIKA Versus THE UNION OF INDIA and 3 ORS.	MS.D GHOSH MS.N DEKA	ASSTT.S.G.I.R1 SC, HEALTH(R2 & 3)
6	WP(C)/6984/2018 FIXED	TANGKESWAR SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR D DAS MR S KHOUND MR. K MOHAMMED	MR. S R BORUAH (GA, ASSAM, R-8) MR. S DUTTA (SC, FOREST DEPT., R-1 TO 7)
7	WP(C)/239/2023 FIXED	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
8	WP(C)/669/2023 FIXED	KRISHNA KANTA DOLEY @ KRISHNA KANTA DOLEY Versus UNION OF INDIA AND 7 ORS	MS. S KAKATI	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, NF RLY
9	WITH WP(C)/670/2023	MANABENDRA PEGU AND ANR Versus UNION OF INDIA AND 7 ORS	MS. S KAKATI	GA, ASSAM DY.S.G.I. SC, REVENUE

10	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
11	WP(C)/1783/2023 FIXED	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
12	WP(C)/3367/2023 CAVT. NO.02412/023, FIXED	OIL INDIA LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
13	WP(C)/3749/2023 FIXED	MOMTAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	GA, ASSAM SC, REVENUE
14	WP(C)/5116/2023 FIXED	SMTI. (DR) JUTITARA DAS Versus THE PRINCIPAL JUDGE AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MR P DOLEY MS S JAIN	MR H K DAS MR. A BHATTACHARYA (r-2) MR. A BHATTACHARJEE (r-2) MS ANKITA SAHARIA (r-2) MR S PAUL SC, GHC
15	WP(C)/3150/2024 FIXED	PUTUL SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS. H TALUKDAR	SC, GST DY.S.G.I.
ORDERS				
16	Cont.Cas(C)/376/2024 FIXED AT 2:00 P.M.	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. S BORA SC, GMC
17	I.A.(Civil)/2215/2024 FIXED, WP(C) 4271/2012(D/O) in WP(C)/4271/2012	RISHI GUPTA Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, A A I
18	WP(C)/3366/2024 FIXED AT 2 P.M.	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
19	WITH WP(C)/3355/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. O P BHATI	23-08-2024	To	31-08-2024
8)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
9)	MR. D P BORAH	27-08-2024	To	31-08-2024
10)	MR. A MANNAF	27-08-2024	To	13-09-2024
11)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
12)	MR. S B PRASAD	29-08-2024	To	05-09-2024
13)	MR. R ALI	01-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
15)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Saturday,31st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2592/2024	SRI ARINDAM ACHARYA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	Bail Appln./2593/2024	ANIL KUMAR SEAL Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
3	Bail Appln./2595/2024	GOPI NATH SARKAR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
MOTION				
4	AB/2249/2024 FIXED	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.
5	AB/2280/2024	FARUK ALI @ OMAR FARUK Versus STATE OF ASSAM	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
6	AB/2281/2024	BABULAL LAKRA Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
7	AB/2288/2024	LUTFUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
8	AB/2289/2024	NATHNEAL KONDPAN @ NATHANIAL KONDOPA Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A BORAH MS. J GHOSH	PP, ASSAM
9	AB/2291/2024	LATIFUR RAHMAN Versus THE STATE OF ASSAM	MR N J DAS MR S.K. KASHYAP	PP, ASSAM
10	AB/2292/2024	NURUL ISLAM Versus THE STATE OF ASSAM	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	PP, ASSAM

11	AB/2295/2024	REJABUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./1214/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DIPEN DAS @ DEBESWAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	MR. P THAKURIA (R-2) G. DAS (R-2) S MEDHI (R-2) PP, ASSAM
13	Bail Appln./2080/2024 B/O	KULDEEP YADAV AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
14	Bail Appln./2083/2024 B/O	GAMBHEER SINGH Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
15	Bail Appln./2385/2024 FIXED	RUPOJOY REANG Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
16	Bail Appln./2494/2024 FIXED	GOPI NATH SARKAR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI MR. R I DEWAN	PP, ASSAM
17	Bail Appln./2496/2024 FIXED	RAHI RAM MANDAL Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
BAIL HEARING				
18	AB/1793/2024 FIXED	SABIR HOSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
19	AB/1963/2024 FIXED	MANJAY KUMAR VERMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
ORDERS				
20	I.A.(CrI.)/792/2024 in AB/2062/2024	PARAG JYOTI DAS Versus THE STATE OF ASSAM	MR A BANERJEE MS A DAS	PP, ASSAM
	WITH AB/2062/2024	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
21	I.A.(CrI.)/793/2024 in AB/2063/2024	RAJU CHETRY Versus THE STATE OF ASSAM,		PP, ASSAM
	WITH AB/2063/2024	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
HEARING				
22	CrI.Pet./348/2012 FIXED	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2357/2024	GOBINDA TALUKDAR Versus THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM
2	Bail Appln./2594/2024	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
MOTION				
3	Crl.Pet./1039/2024	SHAMSUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
4	Crl.Pet./1040/2024	VIKASH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Crl.Pet./1041/2024	FARUK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Crl.Pet./1042/2024	AJIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MS R A MOSTAFI MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
7	Crl.Pet./1055/2024	ATAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
8	Crl.Pet./1056/2024	LOVELY DEBROY Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	PP, ASSAM
9	AB/2125/2024	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
10	AB/2296/2024	MD RUBUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

BAIL HEARING

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|----|--|--|--|-----------|
| 11 | AB/1976/2024
AB 1972/2024(D/O), FIXED | RAFIQUL ISLAM
Versus
THE STATE OF ASSAM | MR. A MANNAF
MD A S ALI | PP, ASSAM |
| 12 | AB/2123/2024
B/O | TAPAN THAKURIA AND ANR
Versus
THE STATE OF ASSAM, | MR A K AHMED
MS F PARBIN
MS P KAKATI | PP, ASSAM |

ORDERS

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| 13 | I.A.(CrI.)/741/2023
WITH LCR 5 FILES, FIXED
in CrI.A./307/2023 | BIPUL SARKAR
Versus
THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY
MR. A AHMED
MR. I U CHOWDHURY
U U KHAN
MR A AHMED | PP, ASSAM |
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WITH

[CrI.A./307/2023](#)

- | | | |
|--|--|-----------|
| BIPUL SARKAR
Versus
THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY
MR. A AHMED
MR. I U CHOWDHURY
U U KHAN
MR A AHMED | PP, ASSAM |
|--|--|-----------|

- | | | | | |
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| 14 | I.A.(CrI.)/758/2024
FIXED
in CrI.Rev.P./6099/2024 | CENTRAL BUREAU OF INVESTIGATION,
Versus
REDAUL HUSSAIN KHAN | MR M HALOI
SPL. PP, C.B.I. | |
|----|---|--|-------------------------------|--|

WITH

[CrI.Rev.P./6099/2024](#)
(Filing Number)

- | | | |
|--|---------------|--|
| Central Bureau Of Investigation
Versus
Redaul Hussain | TASNINA BEGUM | |
|--|---------------|--|

HEARING

- | | | | | |
|----|---|--|--|--|
| 15 | CrI.Pet./739/2013
WITH LCR 2 FILES, FIXED | ASISH SAHA
Versus
THE STATE OF ASSAM and ANR | MR.A K BHUYAN
MS.I KRISHNATRAIYA
MS.N CHOUDHURY
MS.P PATHAK
MRB K BARMAN | MR.B CHAKRABORTY
MR.D SARMAH
PP, ASSAM |
| 16 | CrI.Pet./1048/2022
WITH LCR 1 FILE(SCANNED
COPY), B/O | BIDYUT BARMAN
Versus
THE STATE OF ASSAM AND 2 ORS | MR. L R MAZUMDER | MR. D P BORAH (r-2)
PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3382/2016	SMT. CHARU BORA Versus THE UNION OF INDIA and 7 ORS	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.R THADANI MS.P DEY	MR.B K SHARMA(SC,SWD) ASSTT.S.G.I.
WITH				
2	WP(C)/3141/2016	SANGEETA NATH, ALIAS SARUMAI NATH Versus THE UNION OF INDIA and 7 ORS	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.R THADANI MS.P DEY	MR.B K SHARMA C.G.C. MR.S P CHOUDHURY SC, SOCIAL WELFARE ASSTT.S.G.I.
ADMISSION				
3	WP(C)/3886/2020	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAİN MR. B J MUKHERJEE
4	WP(C)/4393/2020	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR	MR. A GANGULY (r-4,5) MR. B DEKA (C.G.C., R1) MR. A DHANUKA (r-4,5) ASSTT.S.G.I. MR. D. BANERJEE, SC, A G V B SC, FINANCE
5	WP(C)/1640/2021	BIRAJ KR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI MRS. B CHAKRABORTY	MR R DHAR (SC, AG(A & E)) SC, FINANCE
6	WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH
7	WP(C)/3432/2023	SYED AHMED ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.

8	WITH WP(C)/4445/2023	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
9	WITH WP(C)/4463/2023	AJIRUDDIN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
10	WITH WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
11	WITH WP(C)/4484/2023	PRABIN KHAKHALARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
12	WP(C)/3603/2023	JAHNU KONWAR AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2 to 10) MR H P GUWALA (R-2 to 10) H P NEOG (R-2 to 10) MR. D J DAS (R-2 to 10) DY.S.G.I.
13	WITH WP(C)/2813/2021	MADHURJYA BORGHAIN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
14	WP(C)/3758/2023	DR TARINI DEV GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. U K GOSWAMI MR. U K GOSWAMI MR. D GOGOI (R-2,4) MS P AGARWAL DY.S.G.I. SC, U G C
15	WP(C)/4751/2023	MINJUWARA CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR. J I BORBHUIYA (R-4,7) MR. J PATOWARY (R-3,5,6) MR. L MOHAN (R-4,7) SC, HEALTH
16	WP(C)/7591/2023	ANUP KATAKI Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR H K NATH MR. J PAULO	GA, ASSAM
17	WP(C)/244/2024	SONEKA RABHA BURAGOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. T DAS MS A BARUAH	SR. GA, ASSAM
ORDERS				
18	WP(C)/5412/2012	NO. 9585333 SHIV NARAYAN Versus UNION OF INDIA and ORS.	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MS. B SARMA (r-1,2,3) MS.B DAS ASSTT.S.G.I.
19	WP(C)/7051/2015	DHARMESWAR HAZARIKA and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MRR CHAKRABORTY MR.S P DAS MR.A DEKA	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
20	WP(C)/8190/2018	LAKAI MIA BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. U C RABHA MR G R DEV MR. L C DEY	MR. N UPADHAYAY MR. R K TALUKDAR SC, IRRIGATION
21	MC/41/2024 IN WP(C) 4128/17(D/O) in WP(C)/4128/2017	LAKHIRAM TAI Versus THE UNION OF INDIA and 3 ORS	MR. L N DIHINGIA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/80/2024	JYOTI KUMAR NATH Versus SUMITRA NATH	MR B P BORAH MR P J DUTTA MR. P DEKA	
2	CRP(IO)/317/2024	SANJIV DUTTA Versus RUPAMONI BORAH DUTTA	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR J. B. CHOUDHURY	
ADMISSION				
3	CRP/165/2019 WITH LCR	KALPANA ROY Versus LALIT MOHAN NATH	MR U DAS MR. S SAIKIA MS S BORO MS S PARVEEN	MR. D NANDI MS P SARMAH
4	MACApp./429/2024	KULDEEP SARKAR Versus RATUL SARKAR AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
5	MACApp./430/2024 WITH MACApp./46/2023(D/O), B/O	SUREN BHUYAN Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. R GOSWAMI MR. M DUTTA (R-1) MR S CHOUDHURY (r-3) MS S DEV (R-1) MS. M SAIKIA (r-2) MS. P BORTHAKUR (r-2) MR J MAHANTA (R-1)
6	MACApp./431/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus AMENA KHATUN AND 11 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/2590/2024 in MACApp./431/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus AMENA KHATUN AND 11 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
FOR HEARING U/O XLI RULE II C.P.C.				
7	RSA/60/2024	REKHA GHOSH AND 2 ORS Versus NARENDRA CHANDRA GHOSH	MR G P BHOWMIK MRS. M HORE	MR. A DHAR

ORDERS

8	RSA/26/2019	SRI SUBRATA ROY @ KHUKON ROY AND ANR Versus STATE OF ASSAM AND 24 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S ROY [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16] MR. M H LASKAR [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16] MR M HOSSAIN [R4.1, R4.2, R4.3, R-5-7,R-8 TO 10, R-14-16]
9	CRP/132/2022 WITH LCR	BABULAL CHHAJER Versus ON THE DEATH OF ABDUL HAI HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY MUSSTT. GOLEYAR JAN AND 6 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. P BHOWMICK B B HUSSAIN
10	MACApp./83/2024 B/O	ANITA TIRU Versus HIBU TADEY AND ANR.	B R DAS MS M BHARATI	
11	I.A.(Civil)/2589/2024 in LA.App./2761/2023 WITH LA.App./2761/2023 (Filing Number)	MUNMUN SEN MARAK Versus THE GENERAL MANAGER AND 2 ORS. MUNMUN SEN MARAK Versus THE GENERAL MANAGER AND 2 ORS. E	MR B C DAS MR H DAS MR H DAS	GA, ASSAM SC, NF RLY
12	I.A.(Civil)/2592/2024 in MACApp./7221/2024 WITH MACApp./7221/2024 (Filing Number)	DIPANKAR DAS Versus SUBAL DAS AND 2 ORS DIPANKAR DAS Versus SUBAL DAS AND 2 ORS H	MR. S C BISWAS MS A BORAH MS A BORAH	
13	I.A.(Civil)/2593/2024 in MACApp./9545/2024 WITH MACApp./9545/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus TINA MONI BEGUM AND 3 ORS THE NATIONAL INSURANCE COMPANY LTD Versus TINA MONI BEGUM AND 3 ORS E	MR. P J BARMAN MS R TADO MR. P J BARMAN	

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LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. O P BHATI	23-08-2024	To	31-08-2024
8)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
9)	MR. D P BORAH	27-08-2024	To	31-08-2024
10)	MR. A MANNAF	27-08-2024	To	13-09-2024
11)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
12)	MR. S B PRASAD	29-08-2024	To	05-09-2024
13)	MR. R ALI	01-09-2024	To	10-09-2024
14)	MD. I HUSSAIN	30-08-2024	To	31-08-2024
15)	MR. S K GOSWAMI	31-08-2024	To	31-08-2024